

The cautionary notes to be shown on the labels are:

Schedule F.—Preparations containing schedule E drugs shall be labelled with the word "Poison" either in red lettering or against a red background. Preparations for internal use containing a Schedule E drug in concentration less than the exempted limit but whose dosages should not exceed the level stated shall be labelled with, "Caution. It is dangerous to exceed the stated dose."

Schedule G.—Preparations containing schedule G drugs shall be labelled, "Caution: It is dangerous to take this preparation except under medical supervision."

Schedule H.—Preparations containing schedule H drugs shall be labelled with 'Poison' in red lettering or against red background and also with the word "Schedule H Drug: Warning: To be sold by retail on the prescription of a Registered Medical Practitioner only."

TRAINING SCHEME FOR TRUNK TELEPHONE OPERATORS

127. SHRI RAMGOPAL GUPTA; Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether telephone operators working on trunk lines are imparted training for performing their duties efficiently and courteously; and

(b) if not, whether there is any proposal under Government's consideration to start such a training scheme?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN):

(a) Yes.

(b) Does not arise.

STATEMENT RE UNSTARRED QUESTION NO. 399 ANSWERED ON THE 5TH SEPTEMBER, 1961

INCOME AND EXPENDITURE OF ANDAMAN FOREST DEPARTMENT

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH); Sir, in reply to Unstarred Question No. 399 dated the 5th September, 1961, by Shrimati Savitry Devi Nigam, I had indicated the position regarding Income and Expenditure and the Profit and Loss of the Andamans Forest Department for the years 1955-56 to 1959-60. As some of the figures were based on telegraphic intimation, certain variations were found on a further enquiry made from the Andamans Forest Department. I am accordingly placing a revised statement indicating the correct position on the Table of the Sabha. rect position on the Table of the Sabha.

STATEMENT

The following may be substituted for the reply given to the above question on 5th September 1961: —

"As per the commercial accounts the Department sustained losses during the year 1955-56 and 1956-57 and earned profits during the years 1957-58, 1958-59 and 1959-60. The income and expenditure as well as the profit or loss during each of the five years is given below: —

Year	Income	Expenditure	Profit (+) Loss (—)
	Rs.	Rs.	Rs.
1955-56 . . .	1,18,90,082	1,20,96,442	(—) 2,06,360
1956-57 . . .	1,27,01,578	1,28,76,090	(—) 1,74,512
1957-58 . . .	1,50,90,859	1,31,34,709	(+) 19,56,150
1958-59 . . .	1,64,26,004	1,54,63,802	(+) 9,62,202
1959-60 . . .	1,76,79,832	1,38,46,626	(+) 38,33,206

The above figures of income include the amounts of royalty yet to be realised from the lessee of the North Andamans".